

(c) whether in view of these developments and coupled with the arming of Pakistan by the U. S. with the most sophisticated armaments and aircraft, India is confronted with a great security risk to its sovereignty and territorial integrity; and

(d) the steps taken by Government to meet the situation ?

**THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN) :** (a) to (d) Government have seen media reports but have no confirmed information in this regard.

The massive US arms assistance to Pakistan does have certain security implications for India. Government carefully monitor all such developments and have initiated appropriate measures to ensure adequate defence preparedness.

**Military Pacts by China and Pakistan with U.S.A.**

\*14. **SHRI P.M. SAYEED :**

**SHRI B.V. DESAI :** Will the Minister of DEFENCE be pleased to state :

(a) whether India has taken a decision to acquire sophisticated military equipment to counter the threat posed from the induction of latest weapons in the neighbourhood like China, Pakistan, Sri Lanka and Nepal ;

(b) if so, whether both China and Pakistan have signed military pacts with U.S. for providing nuclear weapons;

(c) which are the countries from where the advance technology weapons will be acquired ;

(d) whether U.S.A. has agreed to provide weapons and arms to India also ; and

(e) what other measures Government are taking to match the armed forces with that of neighbouring countries ?

**THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN) :** (a) to (e) The security environment in the region is constantly reviewed by the Government taking

into consideration all developments in the region and appropriate measures are taken to meet the situation.

To keep our defence forces in a state of full preparedness, necessary defence equipment is manufactured indigenously as well as procured from various sources. For this purpose military equipments from various countries, including U.S.A., are being evaluated. It would not, however, be in public interest to disclose details in this connection.

Government have no information to indicate that both China and Pakistan have signed military pacts with U.S.A. for providing nuclear weapons.

**Bank Loans to Cooperative Societies Engaged in Building Flats**

\*15. **SHRI K. LAKKAPPA :**

**DR. VASANT KUMAR**

**PANDIT :** Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the Reserve Bank of India accords low priority for giving loans to cooperative societies engaged in building flats for their members on plots of land allotted by D.D.A. despite the fact that new 20-Point programme announced by the Prime Minister accords high priority to implementation of house building programme for economically weaker sections and whether nationalised banks feel hesitant in giving such loans ; and

(b) if so, Government reaction there-to and remedial action proposed in the matter ?

**THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :** (a) No, Sir.

(b) Does not arise.

**Inquiry Regarding Crash of A.I. Boeing at Bombay**

\*16. **SHRI KAMLA MISHRA**

**MADHUKAR**

**SHRI K.A. RAJAN :** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government have received

the recommendation of the Court of Inquiry regarding crash of Air India Boeing 707 at Bombay airport in June, 1982 ;

- (b) if so, the details thereof ; and  
(c) the action taken thereon, if any ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : (a) Yes Sir.

(b) and (c) The Court in its Report has made in all 65 recommendations, which have been examined in the Directorate General of Civil Aviation. Government have constituted an Empowered Committee under the chairmanship of Secretary, Civil Aviation to consider in detail all the recommendations of the Court of Inquiry. The Empowered Committee has so far met four times.

**ओसवाल वनस्पति एण्ड एलाइड इण्डस्ट्रीज  
लुधियाना द्वारा चर्बी का आयात**

\*17. श्री कृष्ण चन्द्र पांडे : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच नहीं है कि कुछ वर्ष पूर्व ओसवाल वनस्पति एण्ड एलाइड इण्डस्ट्रीज, लुधियाना ने लाखों टन चर्बी का आयात किया था, जिसमें से कुछ हजार टन चर्बी लुधियाना ले जाई गई और आयात की गई शेष चर्बी 1980-81 में वाणिज्य मंत्रालय की अनुमति लिए बिना इस फर्म द्वारा मद्रास पत्तन पर हिन्दुस्तान लीवर को बेच दी गई ;

(ख) यदि हां, तो इस कम्पनी द्वारा 1980-81 और 1981-82 के दौरान कुल कितने टन चर्बी का आयात किया गया और उसका किस प्रकार निपटारा किया गया ; और

(ग) इस गैर-कानूनी कार्य में संलग्न उक्त कम्पनी के विरुद्ध सरकार का क्या कर्षवाही करने का विचार है ?

वाणिज्य तथा पूति विभाग मंत्री (श्री विद्वनाथ प्रताप सिंह) : (क) पार्टीवार आयात आंकड़े नहीं रखे जाते हैं। तथापि, 1-4-1978 से चर्बी के आयात के सम्बन्ध में अब तक विभिन्न सीमाशुल्क पतनों से एकत्र की गई उपलब्ध जानकारी के अनुसार, मैसर्स ओसवाल वनस्पति तथा एलाइड इण्डस्ट्रीज लुधियाना द्वारा चर्बी का कोई आयात ध्यान में नहीं आया है।

**सोना और चांदी की मात्रा**

\*18. श्री मंगल राम श्रेणी : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि देश में 31 दिसम्बर, 1983 को कितने मूल्य का और कुल कितना सोना और चांदी, अलग-अलग उपलब्ध था ?

वित्त मंत्री (श्री प्रणब मुखर्जी) : एकविवरण सभा पटल पर रखा गया है।

31-12-1983 को मौद्रिक प्रारक्षित निधि के रूप में रखे गए सोने की मात्रा और मूल्य तथा 31-10-1983 को सरकार द्वारा धारित मुद्रा-भिन्न सोने और चांदी के भंडार (अद्यतन तारीख जिसके लिए सूचना उपलब्ध है) निम्न प्रकार है :

	मात्रा (शुद्ध किलोग्राम)	मूल्य (करोड़ रुपए)
मौद्रिक सोना	2,67,291	225.58*
मुद्रा-भिन्न सोना	74,488	942.67**
चांदी	20,57,044	593.07**

\*84.39 रुपए प्रति 10 ग्राम के कानून द्वारा शासित सरकारी मूल्य के अनुसार आंका गया मूल्य।

\*\* 31-10-1983 को लन्दन के बाजार भाव पर आंका गया मूल्य।

गिरवी व्यवसायियों/व्यक्तियों/परिवारों के